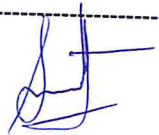



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/16	-	For hearing	241/ 242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SAMARTH M. RAJU For PROMOD NAIR 9916999840	Respondent R1-6 and R8	
2.	Madhu N. Rao 9980233635	Petitioners 1-3.	

**ORDER**

Counsel for Petitioner present. Respondent also present. Counsel reported that the Senior Counsel for the Respondent is unable to attend the Tribunal today. List it for 08.01.2018 at 3.00 pm.

  
**Member (T)**

  
**Member (J)**